

निकाल कर कोआपरेटिव बेसिस पर किया जाये इसके बारे में क्या सरकार कोई विचार कर रही है ?

Shri C. Subramaniam: All the new mills would be in the cooperative sector.

श्री के० बे० मालवीय : क्या सरकार यह नहीं समझती है कि अब वह समय आ गया है कि गन्ना उत्पादन करने वालों, चीनी उत्पादन करने वालों और चीनी बेचने वालों, सब को एक ही संस्था में ला कर सहकारिता के या किसी दूसरे जन-मिलकियत में सारे उद्योग धन्धे को नेशनलाइज कर दिया जाये ।

Shri C. Subramaniam: There is no immediate proposal to nationalise the sugar industry. But all the new mills will be in the cooperative sector.

श्री बूटा सिंह : मैं जानना चाहता हूँ कि क्या सरकार के ध्यान में यह बात आई है कि पंजाब में गन्ने की उपज के कम होने के मुख्य कारण हैं अच्छा बीज न मिलना, किसान को गन्ने की फसल के लिए खाद न मिलना और गुरदासपुर बोरर नाम की जो बीमारी गन्ने में लगती है उस का न हटाया जाना । अगर हाँ, तो क्या सरकार उन का कोई उपाय कर रही है और किसान को कोई और ऐसी सहूलियतें दे रही है जिन से गन्ने की उपज ज्यादा हो सके ?

Shri C. Subramaniam: We are taking steps to give better seeds, so that per acre production may increase and the sugar content of the cane also might increase. Regarding fertiliser, it is the total availability which is affecting the use of fertiliser for sugarcane, because it has to be used for foodgrains also. But to the extent possible, we are making it available.

Shri D. D. Puri: The Minister stated that steps have been taken in Punjab to regulate production of *gur* in the factory areas. May I know what the steps are, because the industry does not seem to be aware of it?

Shri C. Subramaniam: I am told the Punjab Government have prohibited the crushing of sugarcane within the factory area. That is regulated and it can be done only with the permission of Government.

Shri P. Venkatasubbaiah: May I know whether Government will stick to the policy of linking price with recovery rather than adopt a different standard for different sugar mills in the country, so that some of the sugarcane growers may not be put to a disadvantage so far as the price is concerned?

Shri C. Subramaniam: This year a change was made. Formerly the basic price fixed for 9.4 per cent recovery was Rs. 1.86. But now Rs. 2 has been fixed for any sugarcane below 10.4 per cent recovery. This change has been made because a demand has been made particularly from U.P. and Bihar that the minimum price should be Rs. 2 per maund. But as I have already stated, all these matters are under the consideration of the Sen Commission and we may be able to rationalise the whole thing after the receipt of the report.

Unemployment Insurance Scheme

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- *91. { **Shri Yashpal Singh;**
Shri Mohammad Elias;
Shri S. M. Banerjee;
Shri M. L. Dwivedi;
Shri S. C. Samanta;
Shri R. S. Tiwary;
Shri Onkar Lal Berwa;
Shri Hukam Chand
Kachhavaiya;
Shri Hari Vishnu Kamath;
Maharajkumar Vijaya
Ananda;
Shri Subodh Hansda;
Shri Bade;
Shri Vishram Prasad;
Shri R. S. Pandey;
Shrimati Ramdulari
Sinha;
Shri R. Barua;

Shri Maheshwar Naik:
 Shri D. C. Sharma:
 Shri P. R. Chakraverti:
 Shri Indrajit Gupta:
 Shri Daji:
 Shri Rameshwar Tantia:

Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that Government have decided to set up a Committee to examine the question of unemployment insurance and make recommendations for a pilot project; and

(b) if so, when the Committee is likely to be set up?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) and (b). A draft scheme has already been prepared by the Department and is under consideration of different bodies concerned including a Committee which has been set up by the Department for this purpose.

श्री यशपाल सिंह : क्या स्टेट गवर्नमेंट्स से इस मामले में कोई सुझाव मांगे गये हैं ।

Shri Jaganatha Rao: The State Governments are not in the picture.

श्री यशपाल सिंह : क्या सरकार यह बतला सकती है कि इस योजना पर कुल कितना खर्च होगा ?

विधि तथा सामाजिक सुरक्षा मंत्री (श्री श्री कु० सेन) : अभी खर्च का हिसाब तो बन रहा है ।

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि जिस कमेटी ने इस पर विचार किया उस के सदस्यों के नाम क्या हैं और उन्होंने क्या सिफारिश की है ?

Shri Jaganatha Rao: If he is referring to the departmental committee, the Chairman is the Joint Secretary of the Department of Social Security and the members are the Director-General Employment, Shri Anjaneyulu, Secretary General of the National Federation of P&T Employees, a representative of the Associated Chamber of Commerce and one Mr. P. R. Gupta.

Shri S. C. Samanta: May I know when the Committee will finalise the report and place it before the Government?

Shri Jaganatha Rao: It will take some time.

श्री श्रीकार लाल बेरवा : मैं जानना चाहता हूँ कि अगर इस का सर्वे कर लिया गया है तो इस में उन की कुल कितनी संख्या है ।

Shri Jaganatha Rao: About 15 lakh workers who are covered by the Employees' Provident Fund and Coalmines' Provident Fund will be covered.

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि इस कमेटी के द्वारा जो सिफारिश की गई है वह कब तक लागू हो जायेगी ।

श्री श्री० कु० सेन : अब तक सिफारिश नहीं की गई है ।

Shri A. P. Sharma: Will this Committee also examine the question of provident relief to all people as in the old-age benefit scheme?

Shri Jaganatha Rao: That is a different question.

Shri Ranga: May I know whether the Government have made any estimate of the total amount of unemployment that prevails today not excluding the under-employed people?

Shri Jaganatha Rao: That is a wider question. It is not possible for this Department of Social Security to take a census of the unemployed people in the country.

Shri M. R. Krishna: May I know whether the Government has examined the extent of finance required at least to help the educated and skilled unemployed who are registered with the employment exchanges?

Shri Jaganatha Rao: No, Sir. This scheme, as is visualised, relates only to persons who are drawing Rs. 500

and less and are covered by the Employees' Provident Fund and the Coal-mines' Provident Fund. It does not apply to other workers.

Shri R. S. Pandey: May I know what will be the process to operate this scheme and what arrangements have been made to help those who want to avail of the benefit under this scheme?

Shri A. K. Sen: The scheme has not been finalised yet.

Shri P. R. Chakraverti: May I know whether the Government has fixed up the particular set-up of the people who will be covered by this scheme?

Shri Jaganatha Rao: As I said, persons who are covered by the Employees' Provident Fund and Coal-mines' Provident Fund and drawing less than Rs. 500 will be covered provided they make certain contributions. The employers will also make certain contributions.

Some hon. Members: *rose—*

Mr. Speaker: Shrimati Savitri Nigam—She should not continue to keep on standing. After she has risen she should sit down. She continued to stand while five supplementaries have been put. It is not that I did not see her or notice her. She cannot escape my attention (*Interruption*).

Shrimati Savitri Nigam: May I know whether the handicapped people, crippled as well as physically handicapped people, will also be included in this scheme? May I also know what are the details of the benefits that will be given to the people under this scheme?

Shri Jaganatha Rao: Handicapped people do not come under this scheme.

Shri P. H. Bheel: May I know whether pensioners are also included under this unemployment insurance scheme?

Shri Jaganatha Rao: No, Sir.

Food Production

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Shri Eswara Reddy:
Shri Prakash Vir Shastri:
Shri Prabhat Kar:
Shri Indrajit Gupta:
Shri J. B. Singh:
Shrimati Renu Chakravartty:
Shri Hukam Chand
Kachhavalaya:
Shri Bade:
Shri Onkar Lal Berwa:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Mohan Swarup:
 *92. **Shri Inder J. Malhotra:**
Shrimati Ramdulari Sinha:
Shri P. Venkatasubbaiah:
Shri Kapur Singh:
Shri Narasimha Reddy:
Shri P. K. Deo:
Shri Gulshan:
Shri P. C. Borooah:
Shri P. G. Sen:
Shri Ram Sewak:
Shri Krishnapal Singh:
Shri P. R. Chakraverti:
Shri Daljit Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have drawn up any plan in consultation with the State Governments for a country-wide drive for increasing food production; and

(b) if so, the main features thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). A statement is placed on the Table of the Sabha.

STATEMENT

The broad programme for increasing food production as part of the overall programme for agricultural development is already being implemented under the Third Five Year Plan. Over the last two years, special efforts have been made for accelerating the pace of progress through provision of larger outlays and through programmes of intensive